GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA **UNSTARRED QUESTION NO. 3745**

TO BE ANSWERED ON 08.12.2016

GUIDELINES FOR UTILISATION OF 14TH FINANCE COMMISSION FUNDS

†3745. SHRI VINOD KUMAR SONKAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- whether the 14th Finance Commission has issued any guidelines to Gram Panchayats for (a) utilisation of the funds given directly to them and if so, the details thereof;
- (b) whether the Union Government proposes to issue any guidelines to the Gram Panchayats for installing handpumps from the funds given by the 14th Finance Commission in view of increasing drinking water crises in the country and if so, the details thereof and if not, the reasons thereof:
- (c) whether the funds of the 14th Finance Commission have not been spent due to hindrances created by the UP Government and the development work has come to stand still; and
- (d) if so, the details thereof and the steps proposed to be taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

- (a): Under the Fourteenth Finance Commission (FFC) award, grants to the tune of Rs.2,00,292.20 crore for the period 2015-2020 are being devolved to Gram Panchayats (GPs) constituted under Part IX of the Constitution to support and strengthen the delivery of basic civic services including water supply, sanitation including septic management, sewage and solid waste management, storm water drainage, maintenance of community assets, maintenance of roads, footpaths, street-lighting, burial and cremation grounds and any other basic service within the functions assigned to them under relevant legislations; creation of reliable audited accounts & data of receipts & expenditure and improvement in own revenues.
- (b): The States have been requested to advise the Gram Panchayats to consider according priority to the activities connected with providing safe drinking water to the people in their gram panchayat development plans for utilizing the FFC grants.
- (c): No, Madam. Development works are being undertaken by the Panchayats in Uttar Pradesh.
- (d): Does not arise.
